will be laid on the Table of the House.

(e) and (f) The Standing Committee is looking into all such representations as have been received by the Government for wrong exclusion of bulk drugs.

Natural gas supply to Madras

1151. SHRI R. T. GOPALAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state;

(a) whether Tamil Nadu Govern, ment has requested the Union Government for the supply of natural gas to Madras; and

(b) if so, what are the details thexe-of and the action taken thereon?

THE MINISTER OF PETROLEUM AND CHEMICALS AND PARLIA. MENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) No, Sir.

(b) Does not arise.

Expansion of Madras Henneries Limited

1152. SHRI R. T. GOPALAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a.) whether Government have any proposal to expand the Madras Refineries Limited; and

(b) if so, what are the details thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS AND PARLIA. MENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA); (a) and (b) No, Sir. However, a scheme for increasing the refining capacity of Madras Refinery from 5. 6 MTPA to 6. 5 MTPA by installing balancing equipment at a cost of Rs. 19. 00 crores has been undertaken by Mad. ras Refineries Limited with the approval of their Board.

Setback for rural electrification

1153. SHRI KRISHAN LAL SHARMA: Will the Minister of ENERGY be pleased to state:

(a) whether rural electrification has received a setback due to change in the definition of village electrification;

(b) if so, what are the reasons for changing the definition; and

(c) what steps Government have taken or propose to take to get through the stalemate caused as a result thereof?

THE MINISTER OF STATE FOR ENERGY (SHRI BABANRAO DHAKANE): (a) to (c) No, Sir. The definition of rural electrification has not been changed.

Action on report in Indira Gandhi National Centre of Arts

1154. SHR1 **KRISHAN** LAL Will SHARMA: the Minister of DEVELOP. HUMAN RESOURCE MENT be pleased to refer to the ans wer to Starred Question 267 given in the Raiva Sabha on the 28th August. 1990 and state what action Govern ment have taken on the enquiry re port on the irregularities in the com. position of the Indira Gandhi Nation al Centre of Arts Trust?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI BHAGEY GOBARDHAN): The matter is under consideration.

Uniformity of pay scales for adult education personnel

1155. SHRI R. T. GOPALAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased fo state:

(a) which are the States where adult eduction scheme is covered under Central assistance;